

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **08.02.2023** (WEDNESDAY)  
CHENNAI BENCH (VIRTUAL MODE)  
**10.30AM**

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla,  
Member (Technical)

For Judgement

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) No.128/2022 & IA No. 1101, 1102 & 1103/2023	Bhagyanagar Boards & Chemicals Pvt Ltd & 4 Ors Vs Vijay Kumar Goyal & 2 Ors	Mr.Y Suryanarayana	Mr. R Parthasarathy & Mr. Rangasaran Mohan- R1-R3
2	Comp App (AT) (CH) (Ins) No.29/2021 & IA No.251/2021	C.G.Vijayalakshmi VS Shri. Kumar Rajan Resolution Professional Hindustan Newsprint Limited  <b>WITH</b>	Mr. Jinan KR Mr. Philip Mathew Mr. Abhilash Nediyalil Abraham	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
3	Comp. App (AT) (CH) (Ins) No.44/2021 & IA No.96 & 245/2021	Winifred John VS Shri. Kumar Rajan Resolution Professional Hindustan News Print Limited  <b>WITH</b>	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
4	Comp App (AT) (CH) (Ins) No.56/2021 & IA No.264/2021	George A VS Shri. Kumar Rajan Resolution Professional Hindustan Newsprint Limited  <b>WITH</b>	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
5	Comp App (AT) (CH) (Ins) No.57/2021 & IA No. 266& 486/2021	Bikash Bhattacharjee VS Shri. Kumar Rajan Resolution Professional Hindustan Newsprint Limited  <b>WITH</b>	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
6	Comp App (AT) (CH) (Ins)	Aravindakshan Nair P K VS	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4

	No.58/2021 & IA No.268/2021	Kumar Rajan Resolution Professional Hindustan Newsprint Limited <b>WITH</b>		
7	Comp App (AT) (CH) (Ins) No.62/2021 & IA No.139 & 267/2021	Sunny K. C VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited <b>WITH</b>	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
8	Comp App (AT) (CH) (Ins) No.63/2021 & IA No.140 & 265/2021	Prasad Rajan Vs Kumar Rajan Resolution Professional Hindustan Newsprint Limited <b>WITH</b>	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
9	Comp App (AT) (CH) (Ins) No.64/2021 & IA No.260/2021	Baby K I Vs Kumar Rajan Resolution Professional Hindustan Newsprint Limited <b>WITH</b>	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
10	Comp App (AT) (CH) (Ins) No.65/2021 & IA No.246/2021	Babu Iype Vs Kumar Rajan Resolution Professional Hindustan Newsprint Limited <b>WITH</b>	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
11	Comp App (AT) (CH) (Ins) No.66/2021 & IA No.141 & 247/2021	N. A. Gopalan Nair Vs Kumar Rajan Resolution Professional Hindustan Newsprint Limited <b>WITH</b>	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
12	Comp App (AT) (CH) (Ins) No.67/2021 & IA No.142 & 248/2021	Sathyanthan Nair P.C. Vs Kumar Rajan Resolution Professional Hindustan Newsprint Limited <b>WITH</b>	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
13	Comp App (AT) (CH) (Ins) No.68/2021 & IA No. 249/2021	Muraleedharan Nair A K Vs Kumar Rajan Resolution Professional Hindustan Newsprint Limited <b>WITH</b>	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4

14	Comp App (AT) (CH) (Ins) No.69/2021 & IA No. 143 & 250/2021	George Joseph Vs Kumar Rajan Resolution Professional Hindustan Newsprint Limited  <b>WITH</b>	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
15	Comp App (AT) (CH) (Ins) No.70/2021 & IA No. 144 & 243/2021	V. S. Mariamma Vs Kumar Rajan Resolution Professional Hindustan Newsprint Limited  <b>WITH</b>	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
16	Comp App (AT) (CH) (Ins) No.71/2021 & IA No. 252/2021	Jose K.J VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited  <b>WITH</b>	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
17	Comp App (AT) (CH) (Ins) No.72/2021 & IA No. 242/2021	P.R Ramachandran Nair VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited  <b>WITH</b>	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
18	Comp App (AT) (CH) (Ins) No.73/2021 & IA No. 145 & 253/2021	Kunjamma P P VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited  <b>WITH</b>	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
19	Comp App (AT) (CH) (Ins) No.74/2021 & IA No. 254/2021	Ramachandran M P VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited  <b>WITH</b>	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
20	Comp App (AT) (CH) (Ins) No.75/2021 & IA No. 146 & 255/2021	Krishnakumar V. G. VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited  <b>WITH</b>	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
21	Comp App (AT) (CH) (Ins) No.76/2021 & IA No. 256/2021	Dileep F VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited  <b>WITH</b>	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4

22	Comp App (AT) (CH) (Ins) No.77/2021 & IA No. 147 & 257/2021	Raju M P VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited  <b>WITH</b>	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
23	Comp App (AT) (CH) (Ins) No.78/2021 & IA No. 148 & 258/2021	Aysha T. E. VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited  <b>WITH</b>	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
24	Comp App (AT) (CH) (Ins) No.79/2021 & IA No. 270/2021	Anilkumar N VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited  <b>WITH</b>	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
25	Comp App (AT)(CH)(Ins) No.80/2021 & IA No. 149 & 269/2021	Sukumaran Nair A. VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited  <b>WITH</b>	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
26	Comp App (AT) (CH) (Ins) No.81/2021 & IA No. 261/2021	Mohanan K. K. VS Shri. Kumar Rajan Resolution Professional Hindustan Newsprint Limited  <b>WITH</b>	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
27	Comp App (AT)(CH)(Ins) No.82/2021 & IA No.262/2021	Anil Mukherjee E VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited  <b>WITH</b>	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
28	Comp App (AT)(CH)(Ins) No.83/2021 & IA No.244/2021	Thambachan Y.M Mathews VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited  <b>WITH</b>	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
29	Comp App (AT)(CH)(Ins) No.84/2021 & IA No.150 & 271/2021	Vijayakumar K. V. VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited  <b>WITH</b>	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4

30	Comp App (AT)(CH)(Ins) No.85/2021 & IA No.151 & 263/2021	Vijayakumary S VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
<b>WITH</b>				
31	Comp App (AT)(CH)(Ins) No.86/2021 & IA No.152 & 259/2021	Raveendran V VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4

#### For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
32	IA No. 101/2023 (For Stay reg e- auction) in Comp App (AT) (CH) (Ins) No. 22/2023	Ashique Ponnamparambath Vs Vibin Vincent	Mr. Eshwar Sabapathy	Mr. Sharath Chandran

#### For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
33	Comp App (AT) (CH) (Ins) No. 21/2023 For Condone Delay IA No. 67/2023 Leave to file IA No. 69/2023 For Exemption IA No. 68/2023 For Stay IA No. 66/2023	Kolla Koteswar Rao Vs Leesa Lifesciences Pvt. Ltd. & Anr	Mr. SM Vivekanandh	Mr. Pranava Charan- R1/For Caveator  Mr. Kaushik Narayanan- R2/For Caveator
34	Comp App (AT) (CH) No. 09/2023 For Exemption IA No. 57 & 58/2023 For Stay IA No. 59/2023	B. Braun Medical (India) Pvt. Ltd. Vs Sridhar Vasireddy & 3 Ors	Ms. Kinjal Goel Mr. V Venkadasalam	

For Directions/Convenience Compilation

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
35	TA 106/2021 (Comp App (AT) No. 171/2019)	Tecnotree Convergence Pvt. Ltd. Vs Deputy Commissioner of Income Tax  <b>WITH</b>	Mr. Goutham Shivshankar	Mr. Vibhooti Malhotra
36	TA 107/2021 (Comp App (AT) No. 172/2019)	Tecnotree Convergenc Pvt Ltd Vs Deputy Commissioner of Income Tax	Mr. Goutham Shivshankar	Mr. Vibhooti Malhotra

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
37	Contempt App No. 1/2022 in Comp App (AT) (CH) (Ins) No. 207/2021 For Urgent Hearing IA No. 110/2022 For Stay IA No. 120/2022	C. Raja John Vs R. Raghavendran RP	Mr. R Kannan	Mr. B Dhanaraj
38	TA (AT) No.133/2021 (Comp App (AT) No.25/2020)	Nirej V. Paul & Anr Vs. The Canning Industries Cochin Ltd. & 16 Ors	Dr. KS Ravichandran	Mr. Srikanth Mohan- R1
39	Comp App (AT) (CH) (Ins) No. 12/2021 For Condone Delay IA No. 33/2021 For Stay IA No. 32/2021	Assistant Provident Fund Commissioner DO Kurnool, Andhra Pradesh Vs VBC Industries Limited & 2 Ors  <b>WITH</b>	Dr. B. Manoj Kumar	Mr. TSN Raja- R1 Mr. Somraj Choudhury- R2 Mr. Shabbeer Ahmed- R3
40	Comp App (AT) (CH) (Ins) No. 304/2021 For Exemption IA No. 643/2021 For Stay IA No. 642/2021	The Assistant Commissioner of Central Tax Vs Shri. TSN. Raja RP & Anr  <b>WITH</b>	Mr. Raj Kumar Jhabakh	

41	TA No. 195/2021 (Comp App (AT) (Ins) No. 41/2021)	Amaravathi Textils Private Limited Vs VBC Industries Limited & Ors  <b>WITH</b>	Ms. Shruti Munjal	Mr. Ankur Kandelwal-R1 Mr. Som Raj Choudhury- R2
42	TA No. 196/2021 (Comp App (AT) (Ins) No. 59/2021)	Mathukumilli Sri Pattabui Rama Rao Vs VBC Industries Limited & 2 Ors  <b>WITH</b>	Ms. Shruti Munjal	Mr. Ankur KandelwalR1 Mr. Som Raj Choudhury- R2
43	TA No. 197/2021 (Comp App (AT) (Ins) No. 66/2021)	Mutyala Babu Katta and 62 Ors Vs VBC Industries Limited & 2 Ors	Mr. Kunal Godhwani Mr. Gaurav Mitra	Mr. Ankur KandelwalR1 Mr. Som Raj Choudhury-R2 Mr. Shabbeer Ahmed R3
44	Comp App (AT) (CH) (Ins) No. 25/2022	V. Duraisamy IRP Vs Jeyapriya Fruits and Vegetables Commission Agent & 3 Ors	Mr.D Ebenezar Inbaraj	
45	Comp App (AT) (CH) (Ins) No. 251/2022 For Exemption IA No 528/2022	Eera Investments Vs M/s MR Pro Tech Pvt Ltd	Mr. Avinash Krishnan Ravi	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
46	Comp App (AT) (CH) (Ins) No. 51/2021 For Urgent Hearing IA No. 117/2021 For Stay IA No. 116/2021	Guruprasad V Hishobkar Vs Shree Aashraya Souhard Credit Society Limited & Anr	Ms. S. Manjula Devi	Mr. BS Theerthesh-R1 Mr. Chandramouli Prabhakar- R2
47	Comp App. (AT) (CH) (Ins) No. 98/2021 To Dispense with IA No. 178/2021 For Stay IA No. 179/2021	Cochin Pharma Vs Bijoy Prabhakaran Pulipra & Anr  <b>WITH</b>	Mr. Hari Kumar G Nair Mr. Ramalinga VA	Mr.Bijoy P Pulipra-R1 Mr.Pradeep Joy & Ms. Abhirami Dinesh-R2
48	Comp App. (AT) (CH) (Ins) No. 99/2021	Oriol Health Care Vs	Mr. Hari Kumar G Nair Mr. Ramalinga VA	Mr.Bijoy P Pulipra-R1 Mr.Pradeep Joy &

	To Dispense with IA No. 180/2021 For Stay IA No. 181/2021	Bijoy Prabhakaran Pulipra & Anr  <b>WITH</b>		Ms. Abhirami Dinesh- R2
49	Comp App. (AT) (CH) (Ins) No. 100/2021 To Dispense with IA No. 182/2021 For Stay IA No. 183/2021	Rathnam & Co Vs Bijoy Prabhakaran Pulipra  <b>WITH</b>	Mr. Hari Kumar G Nair Mr. Ramalinga VA	Mr.Bijoy P Pulipra-R1 Mr.Pradeep Joy & Ms. Abhirami Dinesh- R2
50	Comp App. (AT) (CH) (Ins) No. 101/2021 To Dispense with IA No. 185/2021 For Stay IA No. 186/2021	Universal Pharma Distributors Vs Bijoy Prabhakaran Pulipra  <b>WITH</b>	Mr. Hari Kumar G Nair Mr. Ramalinga VA	Mr.Bijoy P Pulipra-R1 Mr.Pradeep Joy & Ms. Abhirami Dinesh- R2
51	Comp App. (AT)(CH)(Ins) No. 102/2021 To Dispense with IA No. 188/2021 For Stay IA No. 187/2021	Advanced Medical Technologies Vs Bijoy Prabhakaran Pulipra & Anr  <b>WITH</b>	Mr. Hari Kumar G Nair Mr. Ramalinga VA	Mr.Bijoy P Pulipra-R1 Mr.Pradeep Joy & Ms. Abhirami Dinesh- R2
52	Comp App. (AT)(CH)(Ins) No. 103/2021 To Dispense with IA No.189/2021 For Stay IA No. 190/2021	Brooklyn Associates Vs Bijoy Prabhakaran Pulipra & Anr  <b>WITH</b>	Mr. Hari Kumar G Nair Mr. Ramalinga VA	Mr.Bijoy P Pulipra-R1 Mr.Pradeep Joy & Ms. Abhirami Dinesh- R2
53	Comp App. (AT)(CH)(Ins) No. 105/2021 To Dispense with IA No. 191/2021 For Stay IA No. 192/2021	Varghese & Co Vs Bijoy Prabhakaran Pulipra & Anr  <b>WITH</b>	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr.Bijoy P Pulipra-R1 Mr.Pradeep Joy & Ms. Abhirami Dinesh- R2
54	Comp App. (AT)(CH)(Ins) No. 106/2021 To Dispense with IA No. 193/2021 For Stay IA No. 194/2021	Topcare Surgicals Vs Bijoy Prabhakaran Pulipra & Anr  <b>WITH</b>	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr.Bijoy P Pulipra-R1 Mr.Pradeep Joy & Ms. Abhirami Dinesh- R2



55	Comp App. (AT)(CH)(Ins) No. 149/2021 For Condone Delay IA No. 295/2021 For Stay IA No. 293/2021 To Dispense with IA No. 294/2021 To implead IA No. 329/2021	Orlem Pharm P Limited Vs PVS Memorial Hospital P Ltd & 2 Ors	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr.Bijoy P Pulipra-R1 Mr. Pradeep Joy & Ms. Abhirami Dinesh- R2
		<b>WITH</b>		
56	Comp App. (AT) (CH) (Ins) No. 191/2021 To Dispense with IA No. 386/2021 For Stay IA No. 387/2021	Pharmacon Vs Bijoy P Pulipra RP of PVS Memorial Hospital P Ltd & Anr	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr.Bijoy P Pulipra-R1 Mr.Pradeep Joy-R2
		<b>WITH</b>		
57	Comp App (AT) (CH) (Ins) No. 203/2021 For Condone Delay IA No. 409/2021 To Dispense with IA No. 408/2021 For Stay IA No. 407/2021	St. Antonys Medical Distributors Vs PVS Memorial Hospital Pvt Ltd & 2 Ors	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr.Bijoy P Pulipra-R1 Mr.Pradeep Joy Ms. Abhirami Dinesh- R2
		<b>WITH</b>		
58	Comp App (AT) (CH) (Ins) No. 206/2021 To dispense with IA No. 412/2021 For Stay IA No. 413/2021	Synergy Associates Vs Bijoy Prabhakaran Pulipra & Anr	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr.Bijoy P Pulipra-R1 Mr.Pradeep Joy-R2
		<b>WITH</b>		
59	Comp App (AT)(CH)(Ins) No. 232/2021 To dispense with IA No. 483/2021 For Stay IA No. 484/2021	Gravity Healthcare Vs Bijoy Prabhakaran Pulipra & Anr	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr.Bijoy P Pulipra-R1 Mr.Pradeep Joy-R2
		<b>WITH</b>		
60	Comp. App (AT)(CH)(Ins) No. 273/2021 To dispense with IA No. 592/2021 For Stay IA No. 593/2021	ABC Medical Vs Bijoy Prabhakaran Pulipra RP & Anr	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr.Bijoy P Pulipra-R1 Mr.Pradeep Joy-R2
		<b>WITH</b>		
61	Comp App (AT) (CH) (Ins) No.242/2022 To dispense with IA No. 514/2022 Leave to file	Ideal Surgicals Vs Bijoy Prabhakaran Pulipra	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr. Bijoy P Pulipra- R1

	IA No. 515/2022 For Stay IA No. 516/2022			
62	Comp App (AT) (CH) No. 47/2021 For Stay IA No. 552/2021	Glowell Educare Pvt Ltd. Vs Joseph Mathew	Mr. Anil D. Nair	Mr. Shawn Jeff Christopher
63	Comp. App (AT) (CH) (Ins) No. 279/2021 For Condone Delay IA No. 602/2021 To dispense with IA No. 601/2021 For Stay IA No. 603/2021 To implead IA No. 850/2022	Regional Provident Fund Commissioner Vs Shri Bijoy Prabhakaran Pulipra RP	Mr. K. Ramu & R. Vishnu	Mr. Bijoy P Pulipara
64	Comp App (AT) (CH) (Ins) No. 280/2021	M/s Winlead HK Cable & Wire Products Ltd. Vs M/s Velankani Electronics Pvt. Ltd	M/s TM Naidu & Co Ms. S.S. Jayanthi	Ms. Ramyasubramaniam Raja Mr. M Ajay Kumar
65	Comp. App (AT) (CH) (Ins) No. 284/2021	NCC Infrastructure Holdings Ltd (NCCIHL) Vs TAQA India Power Ventures Ltd	Ms.Hema Srinivasan, Mr.N.Umayaparvathi	Mr.P Giridharan
66	Comp App (AT) (CH) (Ins) No. 288/2022 Leave to file IA No. 607/2022 To dispense with IA No. 605/2022 For Stay IA No. 606/2022	Pace Biomedical Vs Bijoy Prabhakaran Pulipra & Anr.	Mr. Harikumar G Nair	Mr. Bijoy P PulipraR1 Mr. Pradeep Joy- R2
67	Comp App (AT) (CH) (Ins) No. 387/2022 For Urgent Hearing IA No. 922/2022 For Stay IA No. 921/2022	Mr VVV Satyanarayana Rao Vs India Infrastructure Finance Company Ltd.& 2 Ors	Mr. Yogesh Jagia	Mr. Amir Bavani & Mr. Muthuchharan Sundresh- R1 M/s Khaitan- R2 & R3

**2.00 PM**

For Hearing (Part Heard):

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
68	TA (AT) No.18/2021 (Comp App (AT) No.325/2019 Leave to file IA No. 580/2021 For Urgent Hearing IA No. 191/2022)	Shankar Sundaram Vs. Amalgamations Pvt. Ltd. & 25 Ors  <b>WITH</b>	Mr. R. Murugan	Mr. Krishna Srinivasan- R1, R10, R11 Mr. Thriyambak Kannan- R24-R26
69	TA (AT) No.114/2021 (Comp App (AT) No.328/2019)	Shankar Sundaram Vs. Amalgamations Pvt. Ltd. & 47 Ors	Mr. R. Murugan	Mr. Thriyambak Kannan- R1, R3, R4, R6-R11, R13, R16

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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